CENTRAL ELECTRICITY REGULATORY COMMISSION
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Tel: 20904364, Fax:20904365

No. Eco-1/2026-CERC April 16, 2026

NOTIFICATION

In pursuance of Clause 5.6 (vi) of Ministry of Power's Notification on "Guidelines for Determination of Tariff by Bidding Process for Procurement of Power by Distribution Licensees", dated 19.01.2005, as amended from time to time, and in pursuance of paragraph 5.4 and paragraph 5.5 of the Ministry of Power's Resolution on "Guidelines for Tariff Based Competitive Bidding Process for Procurement of Round- The-Clock Power from Grid Connected Renewable Energy Power Projects, complemented with Power from Coal Based Thermal Power Projects" dated 22.07.2020 read with amendment dated 03.11.2020, the Central Electricity Regulatory Commission notifies the following escalation rates for the purpose of payment.

Annual Escalation Rates applicable for the period from 01.04.2026 to 30.09.2026 for the purpose of payment for Procurement of Power by Distribution Licensees as per the Power Purchase Agreement entered into under the guidelines mentioned above:

Sr. No.	Description	Annual Escalation Rates for Payment (%)
1	Escalation rate for domestic coal	0.48%
2	Escalation rate for domestic gas	8.11%
3	Escalation rates for different escalable sub-components of energy charge for plants based on imported coal	
3.1	Escalation rate for imported coal	6.97%
3.2	Escalation rate for transportation of imported coal	(-)19.86%
3.3	Escalation rate for inland handling of imported coal	2.99%
4	Escalation rates for inland transportation charges for coal	
4.1	Up to 100 Km distance	0.00%
4.2	Up to 125 Km distance	0.00%
4.3	Up to 500 Km distance	0.00%
4.4	Up to 1000 Km distance	0.00%
4.5	Up to 2000 Km distance	0.00%
4.6	Beyond 2000 Km distance	0.00%
5	Escalation rate for inland transportation charges for gas	
5.1	Zone-1 (Up to 300 Km)	0.00%

5.2	Zone-2 (300-1200 Km)	0.00%
5.3	Zone-3 (above 1200 Km)	0.00%
6	Escalation rates for different escalable sub-components of energy charge for plants based on imported gas	
6.1	Escalation rate for imported gas	(-)25.15%
6.2	Escalation rate for transportation of imported gas	(-)19.86%
6.3	Escalation rate for inland handling of imported gas	2.99%
7	Inflation rate to be applied to indexed capacity charge component	2.99%
8	Inflation rate to be applied to indexed energy charge component in cases of captive fuel source	0.84%

Sd/-
(Harpreet Singh Pruthi)
Secretary